

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

ORDER**No:/330 of 2024/RG****Dated: 29.08.2024**

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:-

District Judges

1. Shri Sanjay Parihar, Principal District & Sessions Judge, Jammu is transferred and posted as Member J&K Special Tribunal, Jammu on deputation vice Shri Rajeev Gupta.
2. Shri Yash Paul Bourney, Director, J&K Judicial Academy is transferred and posted as Principal District & Sessions Judge, Jammu vice Shri Sanjay Parihar.
3. Shri Jaffer Hussain Beg, Principal District & Sessions Judge, Anantnag is transferred and posted as Principal District & Sessions Judge, Srinagar vice Shri Jawad Ahmad.
4. Shri Ashok Kumar, Principal District & Sessions Judge, Kathua is transferred and posted as Member, J&K Special Tribunal, Srinagar on deputation against the available post.
5. Shri Ravinder Nath Wattal, Principal District & Sessions Judge, Rajouri is transferred and posted as Principal District & Sessions Judge, Samba against the available post.
6. Shri Jawad Ahmad, Principal District & Sessions Judge Srinagar is transferred and posted as Principal District & Sessions Judge, Baramulla against the available post.
7. Shri Haq Nawaz Zargar, Principal District & Sessions Judge, Udhampur is transferred and posted as Special Judge, Anti Corruption, Jammu vice Shri Tahir Khurshid Raina.
8. Shri Tahir Khurshid Raina, Special Judge, Anti Corruption, Jammu is transferred and posted as Principal District & Sessions Judge, Anantnag vice Shri Jaffer Hussain Beg.
9. Ms. Sonia Gupta, Principal District & Sessions Judge Reasi is transferred and her services are placed at the disposal of Hon'ble the Chief Justice (A) for her appointment as Director, J&K Judicial Academy vice Shri Yash Paul Bourney.
10. Shri S.C Kattal, Special Judge, Anti Corruption (CBI Cases), Srinagar is transferred and posted as Principal District & Sessions Judge, Reasi vice Ms. Sonia Gupta.
11. Shri Jatinder Singh Jamwal, 3rd Additional District and Sessions Judge (TADA/POTA), Jammu is transferred and



posted as Principal District & Sessions Judge, Kathua vice Shri Ashok Kumar.

12. Shri Virinder Singh Bhou, 1st Additional District and Sessions Judge, Jammu is transferred and posted as Principal District & Sessions Judge, Udhampur vice Shri Haq Nawaz Zargar.
13. Shri Khalil Ahmad Choudhary, Principal District & Sessions Judge, Budgam is transferred and posted as Principal District & Sessions Judge, Bandipora vice Shri Amit Sharma.
14. Shri Rajeev Gupta, Member, J&K Special Tribunal, Jammu is repatriated from deputation and posted as Principal District & Sessions Judge, Rajouri vice Shri Ravinder Nath Wattal.
15. Shri Chain Lal Bavoria, 2nd Additional District and Sessions Judge, Jammu is transferred and posted as Presiding Officer, MACT, Jammu on deputation vice Shri Abdul Nasir.
16. Shri Ritesh Kumar Dubey, Principal District & Sessions Judge, Ganderbal is transferred and posted as Additional District and Sessions Judge, Jammu vice Shri Deepak Sethi.
17. Shri Mehmood Ahmad Choudhary, Additional District & Sessions Judge, Rajouri is transferred and posted as Principal District & Sessions Judge, Shopian. He shall take charge on retirement of present incumbent Shri Mirza Riyaz Ul Haq.
18. Shri Ranbir Singh Jasrotia, Principal District & Sessions Judge, Ramban is transferred and posted as 1st Additional District and Sessions Judge, Jammu vice Shri Virinder Singh Bhou.
19. Ms. Masarat Roohi, Principal Judge, Family Court, Srinagar is transferred and posted as Additional District and Sessions Judge, Anantnag vice Shri Balbir Lal.
20. Shri Balbir Lal, Additional District and Sessions Judge, Anantnag is transferred and posted as Principal District & Sessions Judge, Baderwah against the available post.
21. Ms. Kusoom Lata Pandita, Additional District & Sessions Judge, Kathua is transferred and posted as Additional District Judge, Bank Cases (Commercial Court), Srinagar vice Shri Arvind Sharma.
22. Shri Aijaz Ahmad Khan, Presiding Officer, Fast Track Court, Budgam is transferred and posted as Principal District & Sessions Judge, Kulgam against the available post.
23. Shri Deepak Sethi, Additional District and Sessions Judge, Jammu is transferred and posted as Principal District and Sessions Judge, Ramban vice Shri Ranbir Singh Jasrotia.
24. Shri Sunil Sangra, Additional District and Sessions Judge, Sopore is transferred and posted as Special Judge NDPS, Jammu against the available vacancy.

25. Shri Abdul Nasir, Presiding Officer MACT, Jammu is repatriated from deputation and posted as Principal District & Sessions Judge, Ganderbal vice Shri Ritesh Kumar Dubey.
26. Shri O.P Bhagat, Additional District and Sessions Judge Anti Corruption, Jammu is transferred and posted as Principal District and Sessions Judge, Budgam vice Shri Khalil Ahmed Choudhary.
27. Shri Pardeep Kumar, Additional Judge Family Court, Jammu is transferred and posted as Presiding Officer, Fast Track Court (cases against women including rapes), Ramban against the available vacancy.
28. Shri Amarjit Singh Langeh, Additional District and Sessions Judge, Doda is transferred and posted as 1st Additional District & Sessions Judge, Baramulla against the available post.
29. Shri Sandeep Gandotra, Additional Sessions Judge, TADA/POTA (NIA Court), Srinagar is transferred and posted as Presiding Officer, NIA Court, Jammu against the available post.
30. Shri Arvind Sharma, Additional District Judge Bank Cases (Commercial Court), Srinagar is transferred and posted as Additional District and Sessions Judge, Samba vice Shri Adnan Sayeed.
31. Shri Amit Sharma, Principal District and Sessions Judge, Bandipora is transferred and posted as 2nd Additional District & Sessions Judge, Jammu vice Shri Chain Lal Bavoria.
32. Ms. Renu Dogra, 2nd Additional District & Sessions Judge, Srinagar is transferred and posted as Principal Judge Family Court, Srinagar vice Ms. Masarat Roohi.
33. Shri Adnan Sayeed, Additional District and Sessions Judge, Samba is transferred and posted as Special Judge, Anti Corruption (CBI Cases), Srinagar vice Shri S.C. Kattal
34. Shri Prem Sagar, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional Judge Family Court, Jammu vice Shri Pardeep Kumar.
35. Ms. Archana Charak, Civil Judge (Senior Division) upon her appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Doda vice Shri Amarjit Singh Langeh.
36. Shri Abdul Qayoom Mir, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Special Judge NDPS, Baramulla against the available post.

37. Shri Manzoor Ahmad Zargar, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Special Judge NDPS, Pulwama against the available post.
38. Shri Yahaya Firdous Ahangar, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Presiding Officer, Fast Track Court, Budgam vice Shri Aijaz Ahmad Khan.
39. Shri Manoj Parihar, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Principal District and Sessions Judge, Leh against the available post.
40. Shri Bashir Ahmad Munshi, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Rajouri vice Shri Mehmood Ahmad Choudhary.
41. Shri Raja Mohd. Tasleem, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Special Judge UAPA, Baramulla against the available vacancy.
42. Shri Manjeet Rai, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional Sessions Judge TADA/POTA (NIA Court), Srinagar vice Shri Sandeep Gandotra.
43. Ms. Anjum Ara, Civil Judge (Senior Division) upon her appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Srinagar against the available post.
44. Shri Manzoor Ahmad Khan, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Special Judge UAPA, Anantnag against the available post.
45. Ms. Rajni Sharma, Civil Judge (Senior Division) upon her appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge Anti Corruption, Jammu vice Shri O.P. Bhagat.
46. Shri Madan Lal, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide

Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as 3rd Additional District and Sessions Judge TADA/POTA, Jammu vice Shri Jatinder Singh Jamwal.

47. Shri Ahsanullah Parvez Malik, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Poonch against the available post.
48. Shri Vinod Kumar, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Special Judge NDPS, Srinagar against the available post.
49. Shri Arun Kumar Kotwal, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as District Judge LRP, High Court Wing Jammu against the available post.
50. Shri Sushil Singh, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Bandipora against the available post.
51. Shri Romesh Lal, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Sopore vice Shri Sunil Sangra.
52. Shri Mansoor Ahmad Lone, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as District Judge LRP, High Court Wing Srinagar against the available post.
53. Shri Parvin Pandoh, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Kathua vice Ms. Kusoom Lata Pandita.
54. Shri Faizan Ul Haq Iqbal, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge Anti Corruption, Srinagar against the available post.
55. Shri Noor Mohammad Mir, Civil Judge (Senior Division) upon his appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Pulwama against the available post.

56. Ms. Swati Gupta, Civil Judge (Senior Division) upon her appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as 2nd Additional District and Sessions Judge, Srinagar vice Ms. Renu Dogra.

57. Ms. Rafia Hassan, Civil Judge (Senior Division) upon her appointment as District Judge on adhoc basis, vide Government Order No. 14014-JK(LD) of 2024 dated 05.08.2024, is posted as Additional District and Sessions Judge, Ganderbal.

Civil Judges (Senior Division)

1. Shri Mir Wajahat, Sub Judge, Chadoora is transferred and posted as Chief Judicial Magistrate, Sopore vice Shri Aadil Mushtaq.
2. Shri Aadil Mushtaq, Chief Judicial Magistrate, Sopore is transferred and posted as Chief Judicial Magistrate, Srinagar vice Shri Raja Mohd. Tasleem.
3. Ms. Mehreen Mushtaq, Municipal Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Kulgam vice Shri Abdul Qayoom Mir.
4. Shri Feroz Ahmad Khan, Forest Magistrate, Srinagar is transferred and posted as Chief Judicial Magistrate, Anantnag vice Shri Faizan Ul Haq Iqbal.
5. Shri Imran Hussain Wani, Sub Judge, Vailoo is transferred and posted as Chief Judicial Magistrate, Budgam vice Shri Noor Mohd. Mir.
6. Ms. Preet Simran Kour, Chief Judicial Magistrate, Samba is transferred and posted as Chief Judicial Magistrate, Jammu vice Ms. Anjum Ara.
7. Shri Umesh Sharma, Sub Judge, Bhaderwah is transferred and posted as Chief Judicial Magistrate, Samba vice Ms. Preet Simran Kour.
8. Shri Sheikh Gowhar Hussain, Special Mobile Magistrate, Budgam is transferred and posted as Chief Judicial Magistrate, Shopian vice Ms. Rafia Hassan.
9. Ms. Geeta Kumari, Excise Magistrate, Jammu is transferred and posted as Chief Judicial Magistrate, Reasi vice Ms. Archana Charak.
10. Shri Javed Rana, Sub Judge/ Special Mobile Magistrate, Poonch is transferred and posted as Chief Judicial Magistrate, Rajouri vice Shri Manjeet Rai.
11. Shri Jahangir Ahmad Bakshi, Secretary DLSA, Srinagar is transferred and posted as Chief Judicial Magistrate, Pulwama vice Shri Mansoor Ahmad Lone.

12. Ms. Anjana Rajput, Sub Judge, Batote is transferred and posted as Chief Judicial Magistrate, Ramban vice Shri Bashir Ahmad Munshi.
13. Shri Munish Kumar Manhas, Special Mobile Magistrate (P&T), Jammu is transferred and posted as Chief Judicial Magistrate, Kathua vice Ms. Swati Gupta.
14. Shri Wajahat Hussain, Sub Judge, Surankote is transferred and posted as Chief Judicial Magistrate, Doda vice Shri Yahaya Firdous Ahangar.
15. Shri Raj Kumar, Sub Judge, Ramnagar is transferred and posted as Special Mobile Magistrate (T), Jammu vice Shri Parvin Pandoh.
16. Shri Sarfaraz Nawaz, Special Mobile Magistrate, Anantnag is transferred and posted as Chief Judicial Magistrate, Poonch vice Shri Madan Lal.
17. Shri Iqbal Ahmad Akhoun, Special Mobile Magistrate, Baramulla is transferred and posted as Chief Judicial Magistrate, Bandipora vice Shri Manzoor Ahmad Zargar.
18. Ms. Tabasum Qadir Parray, Secretary DLSA Anantnag is transferred and posted as Sub Judge, Bijbehara vice Shri Muzamil Ahmad wani.
19. Shri Meyank Gupta, Municipal Magistrate, Jammu is transferred and his services are placed at the disposal of Hon'ble the Chief Justice (A) for his appointment as Joint Registrar (Judicial), High Court Wing Jammu vice Ms. Rajni Sharma.
20. Ms. Rekha Kapoor, Secretary DLSA, Samba is transferred and posted as Chief Judicial Magistrate, Udhampur vice Shri Manoj Parihar.
21. Ms. Nusrat Ali, Secretary DLSA, Ganderbal is transferred and posted as Secretary DLSA, Srinagar vice Shri Jahangir Ahmad Bakshi.
22. Shri Mudassar Farooq, Special Mobile Magistrate (T), Srinagar is transferred and posted as Chief Judicial Magistrate, Handwara against the available post.
23. Shri Muzamil Ahmad Wani, Sub Judge, Bijbehara is transferred and posted as Secretary DLSA, Anantnag vice Ms. Tabasum Qadir Parray.
24. Shri Iqbal Rafiq Vakil, Munsiff, Handwara upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Chadoora vice Mir Wajahat.
25. Shri Touseef Ahmad Magrey, Munsiff Pampore upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred

and posted as Special Mobile Magistrate (T), Srinagar vice Shri Mudasar Farooq.

26. Ms. Madhu, Munsiff, Majalta upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Bhaderwah vice Shri Umesh Sharma.
27. Shri Zahoor Ahmad Ganaie, Munsiff, Baramulla upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Secretary DLSA, Pulwama vice Shri Sushil Singh.
28. Ms. Lubna Sultan, Munsiff/Additional Mobile Magistrate, Pantha Chowk upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Special Mobile Magistrate, Anantnag vice Shri Sarfaraz Nawaz.
29. Shri Jeewan Kumar, Munsiff, Basohli upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and his services are placed at the disposal of Hon'ble the Chief Justice (A) for his further posting as Secretary, High Court Legal Services Committee vice Shri Prem Sagar.
30. Ms. Arti Devi, Munsiff, Reasi upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Electricity Magistrate, Jammu vice Shri Vinod Kumar.
31. Ms. Jyoti Bhagat, Munsiff, Billawar upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Special Mobile Magistrate (P&T), Jammu vice Shri Munish Kumar Manhas.
32. Shri Fida Hussain Nayek, Additional Special Mobile Magistrate, Pahalgam upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Municipal Magistrate, Srinagar vice Ms. Mehreen Mushtaq.
33. Ms. Girja Shavan, Munsiff, Akhnoor upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Batote vice Ms. Anjana Rajput.
34. Shri Tabraiz Ahmad, Munsiff, Surankote upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Secretary DLSA, Bhaderwah vice Shri Romesh Lal.
35. Shri Junaid Imtiyaz Mir, Munsiff, Bhaderwah upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred

and posted as Sub Judge, Surankote vice Shri Wajahat Hussain.

36. Shri Shafeeq Ahmad Malik, 1st Additional Munsiff, Srinagar upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Vailoo vice Shri Imran Hussain Wani.
37. Ms. Rajni Bhagat, Munsiff, Mahanpur upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Municipal Magistrate, Jammu vice Shri Meyank Gupta.
38. Shri Brij Raj Singh, Munsiff, Shopian upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Excise Magistrate, Jammu vice Ms. Geeta Kumari.
39. Shri Sandeep Singh Sen, Munsiff, R.S. Pura upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Secretary DLSA, Samba vice Ms. Rekha Kapoor.
40. Ms. Shabnam Sheikh, Sub Registrar, Jammu upon her promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Ramnagar vice Shri Raj Kumar.
41. Shri Shafeeq Ahmad, Munsiff LRP, Jammu upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge/Special Mobile Magistrate, Poonch vice Shri Javed Rana.
42. Shri Wangial Tsering, Munsiff, Khalsti upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge/Special Mobile Magistrate, Kargil against the available post.
43. Shri Moneer Ahmad, 3rd Additional Munsiff, Srinagar upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Sub Judge, Kupwara vice Shri Manzoor Ahmad Khan.
44. Shri Chemit Yurgal, Munsiff, Nobra upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Secretary DLSA, Kargil against the available post.
45. Shri Faizan I Nazar, Munsiff, Tangdhar upon his promotion as Civil Judge (Senior Division), vide High Court Order No. 809 of 2024/RG dated 20.07.2024 is transferred and posted as Special Mobile Magistrate, Srinagar vice Shri Ahsanullah Parvez Malik.

The charge of the vacant Court/Secretary DLSA mentioned under Column (ii) below is assigned to the Presiding Officer of the Court/Secretary DLSA under Column (iii) in the table below:-

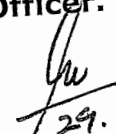
S. No. (i)	Name of the Court (ii)	Charge held by (iii)
1.	Special Mobile Magistrate, Baramulla	Sub Judge, Baramulla
2.	Forest Magistrate, Srinagar	Special Mobile Magistrate, Srinagar.
3.	Special Mobile Magistrate, Budgam	Chief Judicial Magistrate, Budgam
4.	Secretary DLSA, Budgam	Secretary DLSA, Srinagar
5.	Secretary DLSA, Kulgam	Secretary DLSA, Anantnag
6.	Secretary DLSA, Shopian	Secretary DLSA, Pulwama
7.	Secretary DLSA, Kathua	Secretary DLSA, Samba

Note (i) The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu till their deputation orders are received from the Government.

Note (ii) The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgments/orders are pronounced in such matters before moving.


Note (iii) The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer.

By Order.


29.08.24.
(Shahzad Azeem)
Registrar General
Dated: 29.08.2024

No: 37949-99/RG/GS
Copy to the:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- Secretary to Hon'ble Mr/Mrs. Justice
..... for information of their Lordships.
- Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
- Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- Director, J&K Judicial Academy, Jammu/Srinagar.
- Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
- All Principal District & Sessions Judges of UTs of J&K and Ladakh.
- Concerned Judicial Officers,
..... for information and n/a.
- CPC-eCourts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
- Director Finance, High Court of J&K and Ladakh, Srinagar.
- Account Officers of both the wings of the High Court.
- In-charge Statistical, High Court of J&K and Ladakh, Main Wing, Srinagar, for information and n/a.
- Office file.


29.08.24.
Registrar General